

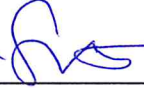
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

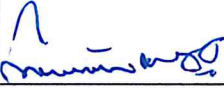

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.224/230/HDB/2017
NAME OF THE COMPANY	Bioserve Biotechnologies (India) Pvt Ltd
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	Bioserve Biotechnologies (India) Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072 sangamnaresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. SRINADH REDDY for M. Anil Kumar	Counsel for CGSC for RD	Anilreddy1234@gmail.com	
P. Punna Rao		9866663528	

Heard Mr.Naresh Kumar Sangam, learned counsel for the Petitioner and Mr.J.Srinadh Reddy on behalf of M.Anil Kumar, learned counsel for Respondent and Mr.P.Punna Rao, CGSC for RD.

Income Tax Report is awaited and Ld.Counsel for the Petitioner is directed to serve the application to Income Tax Department directly. Post the case on 31.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)